

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s Sagar Autotech Private Limited

Sr. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Sagar Autotech Private Limited
2	Date of incorporation of corporate debtor	25 th August, 2009
3	Authority under which corporate debtor is incorporated	Registrar of Companies, Gwalior
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U50500MP2009PTC022313
5	Address of the registered office and principal office (if any) of corporate debtor	189, Maida Mill Road Jinsi Square Bhopal Bhopal, Madhya Pradesh-462008, India
6	Date of closure of Insolvency Resolution Process	02 nd May, 2023
7	Liquidation commencement date of corporate debtor	03 rd May, 2023 (Order uploaded and receipt date) (Order dated 21 st April, 2023)
8	Name and registration number of the insolvency professional acting as Liquidator	Mr. Keyur Jagdishbhai Shah Regn. No.: IBBI/IPA-002/IP-00244/2017-18/10729
9	Address and e-mail of the liquidator, as registered with the Board	Address: 1007, Sun Avenue One, Near Shreyas Foundation, Manekbaug Society, Ambawadi, Ahmedabad, Gujarat – 380015 Email id: cs.keyurshah@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address as mentioned in point No 9. Email id: cs.keyurshah@gmail.com , cirp.sagarauto@gmail.com
11	Last date for submission of claims	02 nd June, 2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Indore Bench has ordered the commencement of liquidation of M/s Sagar Autotech Private Limited on 21st April, 2023. (Order uploaded and received on – 03rd May, 2023).

The stakeholders of M/s Sagar Autotech Private Limited are hereby called upon to submit their claims with proof on or before 02nd June, 2023 to the liquidator at the address mentioned against item No- 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Shah Keyur Digitally signed
by Shah Keyur
Jagdishcha Jagdishchandra
ndra Date: 2023.05.08
18:18:28 +05'30'

IP Keyur J. Shah
Liquidator of Sagar Autotech Private Limited
Regn. No.: IBBI/IPA-002/IP-00244/2017-18/10729
AFA NUMBER: AA2/10729/02/201123/202348
AFA VALID UPTO 20/11/2023

Date: 05th May, 2023
Place: Ahmedabad

Succession episode 1? All eyes on crucial NCP meet today

TIMES NEWS NETWORK

Mumbai: All eyes in Maharashtra's politics will be on the Friday meeting of the party committee set up by Sharad Pawar to decide on the election of the new NCP president. The panel will meet at NCP's headquarters in south Mumbai at 11 am amid indications that Pawar is inclined to stick to his decision to quit as party chief.

While Pawar's daughter and Baramati MP Supriya Sule is the frontrunner for the top post, state NCP president Jayant Patil said on Thursday that Pawar should at least continue till the civic, Lok Sabha and assembly elections as the party needs his leadership for taking on the BJP. Sharad Pawar, who had agreed to do a rethink, said on Thursday that he will decide in a day or two.

The committee comprises Praful Patel, Ajit Pawar, Jayant Patil, Supriya Sule, Sunil Tatkare, K K Sharma, P C Chako, Chhagan Bhujbal, Dilip Walse Patil, Anil Deshmukh, Rajesh Tope, Jitendra Awhad, Hasan Mustrif, Dhananjay Munde and Fauzia Khan.

Senior NCP leaders are in the dark about the procedure to be adopted at the meeting. According to reports, it is possible that a senior NCP leader will propose the name of the president and another will second it. The president's name will be ratified at the national-level convention of the NCP, whenever it takes place. "The committee will decide on the president's selection, continue to strive for the growth of the party organization, take the ideolo-



Sharad Pawar at the YB Chavan Centre in Mumbai during the dharna by NCP workers and supporters on Thursday

For the third consecutive day after he announced his resignation at the same function, hundreds of NCP workers staged day-long demonstrations in the city urging him to reconsider his decision

gy and goals of the party to the people and serve the people," Pawar had said.

For the third consecutive day after he announced his resignation at the same function, hundreds of NCP workers staged day-long demonstrations in the city urging him to reconsider his decision. On Thursday, Pawar also unexpectedly had a brief interaction with the agitating party workers, saying he will take a deci-

sion on his resignation in a day or two. According to reports, it is possible that a senior NCP leader will propose the name of the president and another will second it.

A senior NCP leader said Pawar's statement before the party workers did not make it clear whether he would resign or stay on. "Pawar himself has formed a committee to search for the new NCP president. On the other hand, he says he has taken cognizance of their (workers') sentiments and that he will take such a decision that the agitating workers will not be required to torch YB Chavan Centre. The statement is confusing," the NCP leader said.

Jayant Patil said NCP workers at the grassroots level were still stunned and shocked and were demanding that Pawar should rethink his decision.

MVA intact, no threat to its existence, say Uddhav, Patole & Patil

TIMES NEWS NETWORK

Mumbai: At a time questions are being raised about whether the three-party Maha Vikas Aghadi is on the verge of collapse following Sharad Pawar's decision to relinquish his post as NCP chief and his stringent criticism of Uddhav Thackeray's style of functioning as chief minister, partners in the alliance are confident that there is no threat to its existence and that all the ensuing civic, Lok Sabha and assembly elections would be contested jointly. On Thursday, Uddhav Thackeray, state Congress president Nana Patole and his NCP

counterpart Jayant Patil said there was no threat to the MVA.

"Sharad Pawar's decision is not final. In our opinion, MVA is intact. We will not take any step that will endanger the existence of the MVA; from our side, MVA will remain intact," Thackeray said.

State NCP chief Jayant Patil endorsed the view. "Sharad Pawar has resigned, but no final decision has been taken on his resignation.

Despite likely changes in NCP, there is no threat to MVA. It is intact and it will remain intact," he said, making a point.

Money laundering case: ED files another chargesheet, names Sisodia for first time

New Delhi: The Enforcement Directorate has filed another chargesheet in a Delhi court in which it has named former Delhi deputy chief minister Manish Sisodia as an accused in the money laundering case. This is the first time that the agency has named Sisodia in its chargesheet. The court of special judge M K Nagpal listed the matter for the next hearing on May 6.

The supplementary chargesheet has more than 2,100 pages with the operative part consisting of 271 pages. This is the fifth chargesheet or prosecution complaint filed in the case by ED in the designated special court. Sisodia was arrested by the agency in this case on March 9.

He had earlier been arrested by the Central Bureau of Investigation on February 26. The former deputy CM is the 29th accused arrested in the

case. CBI has already filed the chargesheet in the matter. Meanwhile, on Thursday, CBI opposed Sisodia's interim bail plea in Delhi High Court on account of his wife's illness, alleging "suppression of relevant facts and misleading statements".

On Wednesday, the court had issued a notice on the interim bail plea in the CBI case. The matter will next be heard on May 10.

The submission against Sisodia was made by additional solicitor general S V Raju before the single-judge bench of justice Dinesh Kumar Sharma. He told the bench that there was suppression of relevant facts and misleading statements made in the AAP member's interim bail application. ASG claimed that Sisodia's wife had been discharged from hospital before application was filed on May 2. **TNN**

No Bajrang Dal ban now, says Congress

Pledges Special Schemes In Hanuman's Name

TIMES NEWS NETWORK

Bengaluru/Mangaluru/Mysuru: Congress said Thursday it is not considering any ban on Bajrang Dal, a move seen as a volte face after its manifesto for the May 10 Karnataka assembly elections proposed to outlaw the right-wing organisation and it triggered widespread protests, with BJP running at full tilt on the rival party.

In what is largely being interpreted as a damage-control exercise, following the governing BJP's attempts to stoke sentiments over the proposed ban on Bajrang Dal, Congress's state unit head DK Shivakumar said the party was committed to developing Anjaneya (Hanuman) temples across the state, if voted to power.

"We will launch special schemes in the name of Lord Hanuman. In every taluk, to help the youth, we will launch programmes in his name. There are 25 temples between Mysuru and Bengaluru. Have BJP leaders ever cared for those?" he asked, after visiting Channarayana temple in Mysuru.

For its part, BJP continued to target Congress, with its poll management committee chairperson Shobha Karandlaje leading the attack with a 'Hanuman Chalisa' recitation in Bengaluru.

According to Shivakumar, Congress has always been a devotee of Lord Hanuman. "But we will not allow anyone to take law in their own hands in the name of god by forming organisations and will initiate legal action against such forces. We only said this in our manifesto, but BJP is trying to use this as an



Priyanka Gandhi Vadra offers prayers during her visit to the Kanakachalapathi temple at Kanakagiri in Koppal district on Thursday

emotional issue," he said.

He said Congress will create an Anjanadri Development Board to develop the birthplace of Lord Hanuman, located atop the Anjanadri Hills in Koppal.



Earlier, former CM Veerappa Moily said Congress had not said it would ban Bajrang Dal, but only organisations such as PFI (Popular Front of India) and Bajrang Dal tend to disrupt peace in society. "I was a law minister in Karnataka. The state government cannot do it (ban an organisation). Even Bajrang Dal cannot be banned by the state government. There was no such proposal before us," said Moily. Senior Congress functionary Manish Tewari said Thursday he chants from the 'Hanuman Chalisa' twice a day. He said BJP is reciting

from the 'Chalisa' for political gains, while people chant the hymns daily from their heart. Bajrang Dal divisional convenor Rajesh Gowda said Shivakumar's "empire" will perish like Ravana's Lanka. He asked people to think twice before voting Congress.

In Hubballi-Dharwad, a call to recite the 'Hanuman Chalisa' by various organisations saw a rousing response with temples filled to the brim in places like Vidyanagar, Line Bazaar and Bhagyanagar in Koppal.

Hundreds of Bajrang Dal workers participated in programmes organised in the Hanuman Mandir. According to Karnataka Dakshina Prantha joint secretary Sharan Pumpwell, the 'Hanuman Chalisa' recital was held in more than 100 places in Dakshina Kannada.

"People in Karnataka have expressed their displeasure over the Congress manifesto proposing to ban Bajrang Dal," he said.

BJP plays on 'Kerala Story' theme to woo Karnataka voters before the assembly polls

TIMES NEWS NETWORK

New Delhi: With the "Kerala Story" theme of "forced conversions" of women in the coastal state seen by the BJP as having the potential to polarise voters in a large number of constituencies in Karnataka, the party has circulated similar views expressed by the leaders from different political ideologies including two former chief ministers V S Achuthanandan (CPM) and Oommen Chandy (Congress).

"Their plan is to make Kerala a Muslim state in the next 20 years. For that, they

are luring youngsters. Offering them money. Insisting they marry Hindu girls to increase the Muslim population. This is how they are growing their majority. And these tricks are working!" V S Achuthanandan, who was the Kerala chief minister from 2006-11, is heard saying in a video of a press conference held in the national capital on July 24, 2010.

The video was circulated by BJP's IT department head Amit Malviya on Wednesday, who said that Achuthanandan was a hard-core Communist, not someone who can be accused of parroting the saffron worldview.

"Not just him, even Congress CM Oommen Chandy, who was Kerala CM between 2004-2006 and then again from 2011-2016, is on record on the floor of Kerala Assembly ad-

mitting to more than 7,000 conversions to Islam between 2006-12," Malviya further said.

Netizens also dug out an old tweet of Congress MP Shashi Tharoor in which he talks about a few women complaining to him about their daughters being stuck in Afghanistan after being taken there by their "misguided" husbands. On Tuesday, Tharoor, who has raised objections to "The Kerala Story" content, tweeted, saying, "Many are spreading this 2021 tweet of mine as if it undermines my present objections to the publicity for 'The Kerala Story'. The Congress MP further said, "I was approached then by three Kerala mothers and was aware of a fourth, I was open about my concerns about their daughters' radicalisation."

Fadnavis shown black flags by pro-Marathi group in Belagavi

Belagavi: Maharashtra Eklanka Samiti (MES) workers on Thursday showed black flags to and raised slogans against Devedra Fadnavis in Karnataka's Belagavi district for his stand on the border dispute, while he was campaigning for BJP candidates Abhay Patil and Ravi Patil.

Police took several protesters into preventive custody and provided extra security to the Maharashtra deputy chief minister.

On Wednesday, Shiv Sena (UBT) spokesperson Sanjay Raut had urged MES workers to protest against BJP and Congress functionaries from Maharashtra by showing them black flags.

A fortnight ago, MES, which has fielded five candidates in Belagavi, had written to many prominent political functionaries from Maharashtra, urging them not to campaign against its candidates.

While BJP and Congress functionaries from Maharashtra are campaigning against MES candidates, NCP and Shiv Sena are supporting them.

Fadnavis said being a leader of a national party, it was his "duty" to campaign for party candidates. "It doesn't mean I don't support the fight of the Marathi people," he said.

Ashok Chavan, Congress leader and former Maharashtra CM, told reporters: "We are a national party, which has the support of not just Marathi speaking people, but people from all walks of life. We are not telling MES not to campaign. Let them hold campaigns and carry on their agenda. We are just advocating our view." **TNN**

Guv has given flawed meaning of Dravidian ideology: DMK

Chennai: The DMK hit back at Tamil Nadu governor R N Ravi for his attack on the state government, accusing him of repeatedly giving wrong information on the number of bills pending with him. In all 17 bills passed by the state assembly and sent for his assent are pending with the governor, while he claims to have none with him, said state industries minister Thangam Thennarasu. Thangam Thennarasu accused the governor of also spreading falsehood. **TNN**

TIRUMALA TIRUPATI DEVASTHANAMS
NOTICE INVITING TENDER
e-tenders are invited for procurement of Self Adhesive Sticker Rolls (Barcode labels) with Resin Transfer Ribbons to TTD Press. For Tender Notice & details, please see the NIT, Roc.No. TTD-44021(35)/5/2021- PRESS SEC-TTD. Please log on the website <http://www.tirumala.org> and <https://tenders.ap.prcurement.gov.in>. For further details contact: 0877-2264355 (or) 0877-2264292.
ROC. No. PR/4/13954 / Adx. No. 371 PR/2023, Dated: 04.05.2023
Sd/- Executive Officer

Office Municipal Council Khultabad
Tal. Khultabad, Dist. Aurangabad
Pin Code-431101
Outword/MCK/WS/252 Date:-04-05-2023
E-Tender Notice No 6 Year 2023-24
Improvement To Khultabad Water Supply Scheme at Khultabad Tal Khultabad Dist. Aurangabad Under MSJNMA in the State of Maharashtra, of Estimated Cost Rs. 18,55,41,593.00. The E-Tender Details are available on www.mahatenders.gov.in. All relevant dates will be as per the tender published in web portal www.mahatenders.gov.in.
Sd/- Chief Officer
Municipal Council Khultabad

EXPRESSION OF INTEREST
Ordnance Factory Katni, M.P. invites Expression of Interest (EOI) from potential firms for sale of Brass Pig / Ingot (70:30) in the former's possession as per details given in website at the following link: ddpdoo.gov.in/units/OFKAT then at tab: NOTICE: EOI.
All interested firms / parties are requested to provide their EOI within 07 days from the date of publication of this advertisement only through email to: ofkat@ord.gov.in
CBC 10201/12/0010/2324

FORM B
PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]
FOR THE ATTENTION OF THE STAKEHOLDERS OF SAGAR AUTOTECH PRIVATE LIMITED

PARTICULARS	DETAILS
1. NAME OF CORPORATE DEBTOR	Sagar Autotech Private Limited
2. Date of Incorporation of Corporate Debtor	25th August, 2009
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Gwalior
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U50500MP2009PTC022313
5. Address of the registered office & principal office (if any) of Corporate Debtor	159, Mada Mill Road, Jinnu Square, Bhopal, Madhya Pradesh-462008, India
6. Date of closure of Insolvency Resolution Process	02nd May, 2023
7. Liquidation commencement date of Corporate Debtor	03rd May, 2023 (Order uploaded and receipt date) (Order dated 21st April, 2023)
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Mr. Keyur Jagdishbhai Shah Regn. No: IBBI/PA-02/JP-02/24/2017-18/10729
9. Address and Email of the liquidator as registered with the Board	1007, Sun Avenue One, Near Shreyas Foundation, Manebhau Society, Ambawadi, Ahmedabad, Gujarat-380015. Email: cs.keyurshah@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Address as mentioned in point No. 9. Email: cs.keyurshah@gmail.com , clp.sagarautotech@gmail.com
11. Last date for submission of Claims	02nd June, 2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Indore Bench has ordered the commencement of liquidation of Sagar Autotech Private Limited on 21st April, 2023. (Order uploaded and received on - 03rd May, 2023).
The stakeholders of Sagar Autotech Private Limited are hereby called upon to submit their claims with proof on or before 02nd June, 2023 to the liquidator at the address mentioned against Item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
IP Keyur Jagdishbhai Shah
Liquidator of Sagar Autotech Private Limited
Registration No: IBBI/PA-02/JP-02/24/2017-18/10729
Place : Ahmedabad
AFA No.: AA2/10729/02/2011/23/202349 | AFA Valid Upto : 20/11/2023

IDBI BANK LIMITED
Regd. Off: IDBI Tower, WTC Complex, Cuffe Parade, Mumbai-400 005
CIN No: L05195MH2204GCL48639
1. RFP for Procurement and setup of Wi-Fi at IDBI Training College, Hyderabad
2. RFP for Appointing a Service Provider/Consultant to Conduct the Risk Assessment of the Bank's IT Vendors
3. RFP for Procurement and Implementation of Video-Conferencing Solution and Devices
IDBI Bank invites sealed proposals from eligible bidders for the above RFPs. Please visit Bank's website www.idbibank.in (Notice & Tenders) for details.
(Note: Any further Addenda / Corrigenda / Extension of dates / Clarifications / Responses to bidders' queries in respect of the above RFPs shall be posted only on Bank's website and no separate notification shall be issued in the newspapers. Bidders are therefore requested to regularly visit Bank's website to keep themselves updated in this regard.

Tourism Corporation of Gujarat Ltd
(A Govt. of Gujarat Undertaking)
Nigam Bhavan, 1st floor, sector-16
Gandhinagar-382016
Tender Notice
The tender is invited by Tourism Corporation of Gujarat (TCGL), for "Appointment of Agency for SITC & Operations and Maintenance for 5 (five) years of 'Implementation of 3D Projection Mapping Show' at Hathkeshwar Mahadev Temple, Vadnagar, Gujarat. Estimated Cost of the Project: Rs.5,72,51,114/- + GST. The interested bidders/agencies may download the tender document form the website: www.nprocure.com from 08/05/2023 onward Last date of submission on online: 30/05/2023 upto 3:00 PM. Tender may also be referred on www.gujarattourism.com.
Managing Director of TCGL reserves the right to reject or accept any or all tenders without assigning any reason therefor.
Managing Director

SMART CITY THIRUVANANTHAPURAM LIMITED
CIN U75302KL2017SGC05027
E-TENDER NOTICE
E-Tenders are invited for the following projects of Smart City Thiruvananthapuram Limited Project Area, EPC contractor for the design as per site conditions, erection, testing & commissioning of Grid Tied Rooftop Solar Photo Voltaic (SPV) Power plants, on the roof of buildings with a total installed capacity of 95KWp in total 3 locations including Operation & Maintenance of the plant for the first 5 years from the date of handing over at Sanskrit College, State Armed Police Camp Nandanam, Multi Level car parking at Thampoor Thiruvananthapuram.
Sd/-CHIEF EXECUTIVE OFFICER, SMART CITY THIRUVANANTHAPURAM Ltd

Sl. No	Name of project	E-Tender ID	PAC Amount (Exclusive of GST)	Bid Submission Last Date
1	EPC tender for Solar Project at 3 locations	2023 SCTLT_574626_1	Rs.56,27,403/-	25/05/2023 11:00 AM

Date and Time of Opening Price Bid: To be intimated separately to Technically qualified bidders by e-mail. All the RFP documents and details are available on the e-procurement website. Bids are only accepted online on the website <https://etenders.kerala.gov.in>
Sd/-CHIEF EXECUTIVE OFFICER, SMART CITY THIRUVANANTHAPURAM Ltd

JODHPUR VIDYUT VITARAN NIGAM LIMITED
Corporate Identity Number (CIN) - U40109RJ2000SGC016483
Office of the Superintending Engineer (RA&C), E-mail: sarvendra.jvvn@gmail.com, sarvnm@gmail.com,
Website: www.jvvnvl.com, Regd. Office: New Power House, Industrial Area, Jodhpur-342003
E-PROCUREMENT TENDER NOTICE
E-tenders in two parts (Design-commercial bid & Price bid) are invited from eligible bidders for techno, survey, supply, installation, testing, commissioning, operation & maintenance for 25 years from COD of grid connected solar power plants through RESCO mode, its associated 33kV or, 11kV line to connect the plant with various 33/11 kV Sub-Stations and remote monitoring system (RMS) of solar power plants under KUSUM Scheme-Component C (Feeder level solarization) in various sub-divisions of Barmer circle against TN-DSM-06 to TN-DSM-13 (UBN No. JVV22324WLOB00106 to UBN No. JVV22324WLOB00113).
All the details regarding tender is available at web site www.energy.rajasathan.gov.in/jvvnvl, www.eproc.rajasathan.gov.in and www.sppp.rajasathan.gov.in in vide NIT No. JDDVNL/ SE (RA&C)/TN-DSM-06 to NIT No. JDDVNL/ SE (RA&C)/TN-DSM-13.
In future any other notices/information regarding corrigendum/extension, if any, shall be published only at web site www.energy.rajasathan.gov.in/jvvnvl, www.sppp.rajasathan.gov.in and www.eproc.rajasathan.gov.in
SUPERINTENDING ENGINEER (RA&C)
For Electricity Complaints Toll free No. 1800 180 6045

मध्यप्रदेश स्टेट सिविल सप्लाइज कारपोरेशन लि.
बंजीकृत कार्य: : ब्लॉक नं. 1, तृतीय तल, पर्यायस भवन
भोपाल-462011, फोन : 0755-2551276, फैक्स : 2550312
2677847, ईमेल: mpscse@bsnln
वेबसाइट : www.mpscse.nic.in ई-मेल : mpscse@bsnln
(CIN-U15411MP1974SGC001268)
क्र.विज्ञापन-2023-24/138725-113 भोपाल दिनांक : 04.05.2023
सतिग्रस्त स्क्व (गेट्टे) के विक्रय हेतु निविदा सूचना
कारपोरेशन द्वारा म.प्र. के विभिन्न जिलों में भूखरित सतिग्रस्त स्क्व जो कि विभिन्न श्रेणियों (फोड 1, फोड 2, फोड 3 इन्स्ट्रुमेंटल यूज, मेन्चोर) में विभाजित है, 'जहां है जैसा है' के आधार पर विक्रय हेतु पात्र निविदाकारों से ऑनलाइन निविदाएं ई-निविदा वेबसाइट <https://mptenders.gov.in> पर 26.05.2023 सायं 5.00 बजे तक आमंत्रित की जाती है। निविदा दस्तावेज, नियम एवं शर्तों आदि का विस्तृत विवरण <https://mptenders.gov.in> एवं <https://www.mpscse.mpp.gov.in> पर उपलब्ध है। निविदा दस्तावेज एवं निविदा प्रक्रिया ऑनलाइन करने हेतु संबंधित तकनीकी सहायता व सफ्टवेयर प्राप्त करने हेतु टोल फ्री नंबर 01200-4001002 पर संपर्क कर सकते हैं।
म.प्र. माध्यम/109756/2023 प्रबंध संचालक

GREATER CHENNAI CORPORATION
SPECIAL PROJECTS DEPARTMENT
S.P.D.C.No B1/0434/2022 **Short e - Re - TENDER NOTICE**
Short e-Re - tender are invited for the following work in Two Cover System as per details furnished below.
Name of the Work : S.P.D.C.No B1/0434/2022:-
Hiring a Firm for supply of Environmental Expert -I No. and Social Expert - I No. for Greater Chennai Corporation for a period of 1 year - Submission of E.M.D. Rs. 43,000/- through online net banking transaction on e-tender portal only
Tender document will be available in website: <https://tntenders.gov.in>
The bidders must possess Digital Signature Certificate for submission of bids through online in the above website.
Tender last date and time of submission : 11.05.2023 upto 3.00 p.m.
Tender opening date and time : 12.05.2023 at 3.00 p.m
B1PR / 2442 / Tender / 2023
Sanjay M. Raju, Assistant Engineer (Special Projects) Superintending Engineer (Special Projects)

M. P. MADHYA KSHETRA VIDYUT VITARAN CO. LTD.
(Govt. of M.P. Undertaking)
NISHTHA PARISAR, BIJALEE NAGAR, GOVINDPURA, BHOPAL-23
Phone No. : 0755-2602033-36, Fax : 2589821, 2586636
Ref. : MD/MK/04/Abgd.NIT/420 Date : 04.05.2023
TENDER NOTICE
MPMKVVCL, Bhopal, invites following bids from reputed, experienced and competent agencies only through e-tendering.

Tender Specification Number	Particulars	Approx. Value (Rs. Lakh)	Tender Fee Inclusive of GST (In Rs.)	Date of Pre-Bid Conference at 3:30 PM	Date of Opening of Tender at 3:30 PM
MD/ MK/04/914	Consultancy Services for Assistance and Support in filing and prosecution of Intellectual Property Application of Madhya Pradesh Madhya Kshetra Vidyut Vitaran Company Limited	3.10	590.00	17.05.2023	26.05.2023

Other details are available on Company website <https://portal.mpcz.in> & <https://mptenders.gov.in>
M.P. Madhyam/109758/2023
CHIEF GENERAL MANAGER (PROC.)

